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% 03.09.2009

Present: Ms. P.L. Bansal, Adv. for the appellant.
Mr. Salil Kapoor with Mr. Sachin Aggarwal, Advs. for the respondent.

+ITA No. 75/2008

Tax effect in this case is less than Rs. 4 lakhs. For this reason alone, we are not entertaining this case.

Accordingly, this appeal is dismissed.


A.K. SIKRI, J.


VALMIKI J. MEHTA, J.

September 03, 2009
pmc